

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Date **29/03/2012**

Appeal No. E/2556/2011 - EX[DB]WITH E/COD/402/2011
E/S/3324/2011-EX

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S ACCME (URVASHI PUMPS) ENGINEERS PVT.
LTD.
A-404-A/A, ROAD NO. 14, VKI AREA, JAIPUR,
(RAJASTHAN)
M/S ACCME (URVASHI PUMPS) ENGINEERS PVT. LTD.

Appellant

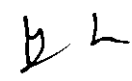
Vs
Respondent

C.C.E. JAIPUR I

MISC ORDER NO. 301/2012-EX
STAY ORDER NO. 537/2012-EX

2012 EX[DB] dated 26-3-12

I am directed to transmit herewith a certified copy of **Final order No. A/368/**
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent
C.C.E. JAIPUR I
N.C.R.BUILDING, STATUE
CIRCLE, "C" SCHEME, JAIPUR
302005.
2. Adv. / Consult
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi-3
7. Company Law Institute of India Pvt Ltd., No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Haryana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file

Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. I

DATE OF HEARING : 26/03/2012.
DATE OF DECISION : 26/03/2012.

**Excise COD Application No. 402 of 2011 with Stay
Application No. 3324 of 2011 in Appeal No. 2556 of 2011**

M/s Accme (Urvashi Pumps) Engineers Pvt. Ltd. Appellants

Versus

CCE, Jaipur – I Respondent

*MISC order No. 301/2012-EX (CBR)
STAY order No. 537/2012-EX (CBR)
FINAL order No. A/368/2012-EX (CBR)*

None present for the appellant and Shri Nagesh Pathak, DR
for the respondent. No one appears on behalf of the appellant
even on the second call. Application for condonation of delay as
well as appeal are, therefore, dismissed for non-prosecution.

**(Justice Ajit Bharihoke)
President**

**(Rakesh Kumar)
Member (Technical)**

PK